

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:449
ANSWERED ON:22.07.2015
Concession for Application Fees
Dwivedi Shri Harish

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether the Government proposes to provide fees concession to the children belonging to the Below Poverty Line (BPL) families while applying for Central Government Employment; and
(b) if so, the details thereof?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a) & (b): In all the examinations conducted by the Union Public Service Commission (UPSC) and Staff Selection Commission (SSC), candidates belonging to Scheduled Caste and Schedule Tribe categories, Physically disabled candidates, and Women are exempted from payment of Examination Fees. In the examination conducted by SSC, exemption of fee is granted to Ex-servicemen eligible for reservation.

There is no proposal regarding grant of fee concession to children belonging to the Below Poverty Line (BPL) families.
